

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(13) C.P.(I.B)-1732/8/(MB)/2017

CORAM: Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 06.09.2018

NAME OF THE PARTIES: Honesty Enterprises
V/s
Bilfinger Neo Structo Pvt. Ltd.

SECTION OF THE COMPANIES ACT:8 of INSOLVENCY AND BANKRUPTCY
CODE, 2016.

ORDER

1. The Learned Representatives of both the sides are present.
2. A statement is made that the settlement is going on hence seeking more time. Directed to place terms of settlement on the next date of hearing. By Consent the matter is adjourned to **29.10.2018**.

SD/-
M.K. SHRAWAT
Member (Judicial)

06.09.2018.

HHS